## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2637 ANSWERED ON:26.08.2013 KMP EXPRESSWAY PROJECT Bhadana Shri Avtar Singh

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the people are facing difficulties owing to the slow pace of work on Kundli-Manesar-Palwal (KMP) expressway and if so, the details thereof;
- (b) whether the State Government of Haryana is also not satisfied with the performance of the executing company and if so, the reasons therefor:
- (c) whether the State Government of Haryana has imposed a penalty on the company for delaying the project and if so, the details thereof; and
- (d) whether the company has paid the penalty amount and if not, the reasons therefor and the assurance given by the company to complete the project within stipulated time?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (d) Kundli-Manesar-Palwal (KMP) expressway does not pertain to this Ministry and as such, this Ministry is not aware of such problems.